

HIGH COURT OF MANIPUR

AT IMPHAL

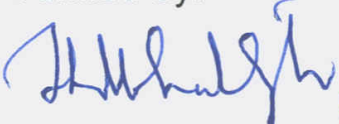
NOTIFICATION

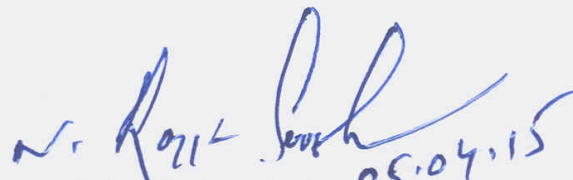
Imphal, the 5th April, 2015

No. HCM/B-17/2013-BC/(Pt.1)/238 The following 15 (fifteen) Candidates, from amongst the twenty nine candidates of the 1st Election to the Bar Council of Manipur, held on 4th April, 2015 are ^{declared} elected to the Bar Council of Manipur:

Sl. No. according to the scoring of votes	Sl. No. in the voting paper	Name of the elected candidates/Advocates to the Bar Council of Manipur.
1.	22	OKRAM MADHUCHANDRA SINGH, ADVOCATE
2	26	NAMOIJAM IBOTOMBI SINGH. SENIOR ADVOCATE
3	17	KANGABAM RABEI SINGH, ADVOCATE
4.	21	R.K. NOKULSANA SINGH, SENIOR ADVOCATE
5.	9	RAMUNG SHIMRAH REISANG, SENIOR GOVERNMENT ADVOCATE
6.	15	KHAIDEM SANTA SINGH, ADVOCATE
7.	23	ASHANGBAM JAGJIT SINGH, ADVOCATE
8.	28	LAMABAM SHYAMKISHWOR SINGH, SR. ADVOCATE
9.	19	YELAM RAMANANDA SINGH, ADVOCATE
10.	8	IROM LALITKUMAR SINGH, SENIOR ADVOCATE
11.	25	CHINGANGBAM DHANANJOY SINGH, ADVOCATE
12.	20	NAOREM KUMARJIT SINGH, SENIOR ADVOCATE
13.	4	KHWAIRAKPAM IBOYAIMA, ADVOCATE
14.	12	KONJENGBAM MANORAMA DEVI, ADVOCATE
15.	5	SOIBAM DEVAJIT SINGH, ADVOCATE

Verified by:


(Th. Ibohal Singh) 5-4-15
Advocate General,
Manipur.


(N. ROJIT SINGH) 05.04.15

Returning Officer of the 1st Election
of the Bar Council of Manipur.

RETURNING OFFICER
FIRST ELECTION OF THE BAR COUNCIL OF MANIPUR

Imphal, the 5th April, 2015

Endt. No. HCM/B-17/2013-BC/(Pt.1)/239-52

Copy to :-

1. The Registrar General, High Court of Manipur - for information.
2. The Deputy Registrar (Admn./PM &P)/Central Project Coordinator (CPC), High Court of Manipur. He is requested to upload the same in the Official website of this Registry.
3. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur - for information of His Lordship.
4. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Judge, High Court of Manipur - for information of His Lordship.
5. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur - for information of His Lordship.
6. The Private Secretary to Ld. Advocate General, Manipur - for information to the Ld. Advocate General, Manipur.
7. The President / Secretary, High Court Bar Association, Imphal - for information.
8. The President / Secretary, High Court of Manipur Bar Association, Imphal - for information.
9. The President / Secretary, All Manipur Bar Association, Imphal - for information.
10. The Director, Printing and Stationery, Government of Manipur - for publication of the above notification in the Official Gazette.
11. All the elected Member(s) of the Bar Council of Manipur namely ;
 - (i) *Shri Okram Madhuchandra Singh, Advocate*
 - (ii) *Shri Namojam Ibotombi Singh, Senior Advocate*
 - (iii) *Shri Kangabam Rabei Singh, Advocate*
 - (iv) *Shri R.K. Nokulsana Singh, Senior Advocate*
 - (v) *Shri Ramung Shimrah Reisang, Sr. Govt. Advocate*
 - (vi) *Shri Khaidem Santa Singh, Advocate*
 - (vii) *Shri Ashangbam Jagjit Singh, Advocate*
 - (viii) *Shri Lamabam Shyamkishwor Singh, Senior Advocate*
 - (ix) *Shri Yelam Ramananda Singh, Advocate*
 - (x) *Shri Irom Lalitkumar Singh, Senior Advocate*
 - (xi) *Shri Chingangbam Dhananjoy Singh, Advocate*
 - (xii) *Shri Naorem Kumarjit Singh, Senior Advocate*
 - (xiii) *Shri Khwairakpam Iboyaima, Advocate*
 - (xiv) *Smt. Konjengbam Manorama Devi, Advocate*
 - (xv) *Shri Soibam Devajit Singh, Advocate*
12. The Notice Board.
13. The Order Book / Guard File.
14. The Concerned File.


(N. ROJIT SINGH)

JOINT REGISTRAR (ADMN/PM & P)
RETURNING OFFICER

1ST ELECTION OF THE BAR COUNCIL OF MANIPUR